## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH



O.A. NO.1889/2001

New Delhi this the 30th day of July, 2001.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN HON'BLE SHRI S.A.T.RIZVI, MEMBER (A)

Constable Rajinder Singh No.695/C (under suspension), Distt. Lines, Central District, Delhi.

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... Applicant

( By Ms. Jasvinder Kaur, Advocate )

## -versus-

- 1. Addl. Commissioner of Police, Central District, Delhi.
- Jt. Commissioner of Police,
   Northern Rannge, Delhi, New Delhi.
   Both at: Delhi Police Headquarters,
   I.P.Estate, New Delhi.
- Inspector Rajinder Singh,
   District Lines (Central),
   Paharganj, New Delhi.

... Respondents

## O R D E R (ORAL)

Shri Justice Ashok Agarwal: -

Present OA has been instituted at the stage of issue of a chargesheet in disciplinary proceedings initiated against the applicant. We do not find that a just and sufficient cause has been made out to interfere at this interlocutory stage. Present OA, in the circumstances, is summarily rejected. It goes without saying that it would be open to the applicant to take up all the contentions which have been raised in the present OA as also others which may become available to him, in the departmental enquiry.

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(S.A.T.Rizvi)
Member (A)

( Ashok Agarwal Chairman